

Rejection of application for certificate of registration

January 13, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on January 11, 1999, the application for certificate of registration submitted by the financial company M/s. Singal Leasefin Ltd., Singal House, 2367, Kalupur, Kot-Ni-Rang, Ahmedabad-380 001.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

S. R. Singh
Manager

Press Release:1998-99/927